

IN THE SUPREME COURT OF INDIA  
CIVIL ORIGINAL JURISDICTION

Transfer Petition(s)(Civil) No(s). 1996/2022

MANJIT KAUR

Petitioner(s)

VERSUS

SUNNY DAYAL SINGH

Respondent(s)

O R D E R

1. The petitioner is before this Court seeking transfer of Matrimonial Suit No. 05/2021 titled as "*Sunny Dayal Singh Vs. Manjit Kaur*" from the Court of the learned District and Sessions Judge at Asansol, Paschim Bardhaman, West Bengal to the Court of the learned Principal Judge, Family Court at Panchkula, Haryana.

2. Despite service of notice, the respondent has not chosen to appear and have his say in the petition.

3. In that light, taking into consideration the grounds taken in the transfer petition to seek transfer, we direct the transfer of Matrimonial Suit No. 05/2021 titled as "*Sunny Dayal Singh Vs. Manjit Kaur*" from the Court of the learned District and Sessions Judge at Asansol, Paschim Bardhaman, West Bengal to the Court of the learned Principal Judge, Family Court at Panchkula, Haryana.

4. Accordingly, the Transfer Petition is allowed.
5. The records of the case be transferred to the Transferee Court forthwith.
6. Pending application(s), if any, shall stand disposed of.

.....J.  
(A.S. BOPANNA)

.....J.  
(S. RAVINDRA BHAT)

New Delhi  
30<sup>th</sup> November, 2022

ITEM NO.8

COURT NO.12

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 1996/2022

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VERSUS

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(IA No. 132194/2022 - STAY APPLICATION)

Date : 30-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Aditya Singh, AOR  
Mr. Shubham Singh, Adv.  
Mr. Rajeev Dalal, Adv.  
Mr. Arun Rathi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The transfer petition is allowed in terms of the signed order.

Pending application(s), if any, shall stand disposed of.

(NISHA KHULBEY)  
SENIOR PERSONAL ASSISTANT

(signed order is placed on the file)

(DIPTI KHURANA)  
ASSISTANT REGISTRAR